

OFFICE OF THE PR. DISTRICT AND SESSIONS JUDGE
REASI

NO:-6/PDSJR

DATED:-17.04.2020

O R D E R

Compliance of the directions of the Hon'ble High Court conveyed
Vide letter No1579/GS dated 17.04.2020 is made as under:-

- a. Sh. Anupam Wangoo, System Officer (**Mob. No 7006214992**, email:- districtcourt.reasi@gov.in) and Sh. Sumit Sharma, System Assistant (**Mobile No: 7006636317**, email id:- districtcourt.reasi1@gov.in), notified as helpline numbers, can be contacted for redressal of complaints regarding VC issues.

- b. Sh. K. K Dubey Senior Lawyer(**Mob. No. 94191-64223** email id:- kuldeepdubey1956@gmail.com) is nominated with his consent to work as amicus curie in the cases where the litigants are not in a position to approach the court even through V C till the time Lock-Down continues.

System Officer, e-Courts Reasi is directed to upload the order on the District Court website and give vide publicity of the above notified helpline numbers and nominated amicus curie for District Reasi.

(Kamlesh Pandit)
Pr. District and Sessions Judge
Reasi

Copy to:-

1. Registrar General(Officiating) J&K High Court at Jammu for information.

2. Secretary to Hon'ble Administrative Judge ,District Reasi for kind perusal of his Lordship.
3. System Officer concerned for uploading the same on District Court Website.
4. Office file.

Pr. District and Sessions Judge
Reasi.